

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.20633/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in WA No. 55113/2015 passed by the High Court Of Judicature at Allahabad)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

IA No. 153163/2022 - EXEMPTION FROM FILING O.T.

IA No. 1131/2020 - EXEMPTION FROM FILING O.T.

IA No. 81437/2017 - EXEMPTION FROM FILING O.T.

IA No. 73044/2017 - EXEMPTION FROM FILING O.T.

IA No. 81434/2017 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 73042/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 23-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.
Mr. Vishwajit Singh, Sr. Adv.
Mr. Parth Sarathi, Adv.
Mr. Gyanendra Vikram Singh, Adv.
Ms. Soumya Gulati, Adv.
Mr. Sanjay Kumar Visen, AOR

For Respondent(s) Mr. Vinay P. Tripathi, Adv.
Ms. Preeti Shukla, Adv.
Mr. Abhishek Singh, AOR

Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Sunil Kumar Tomar, Adv.
Ms. Smriti Singh, Adv.

Mr. S. D. Singh, Adv.
Ms. Bharti Tyagi, AOR
Ms. Shweta Sinha, Adv.
Mr. Ram Kripal Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Siddharth Singh, Adv.

Ms. Bhanu Kapoor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is pointed out by Ms. Bhanu Kapoor, Advocate that she may be given time to file vakalatnama on behalf of respondent no.7 as the earlier Advocate representing respondent no.7 has expired.

List on 24th September, 2024.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)